- (v) When selecting a newspaper or news agency the selection of the correspondent or of any other competent Journalists should be left to the editor;
- (vi) Unless the invitation is addressed to the editor personally, the editor in making the selection of the correspondent or of any other competent Journalist should avoid as far as possible selecting himself or herself and should not select any person not connected with the publication concerned.
- (c) The Prime Minister's visits do not come under the category of officially sponsored visits. Moreover, the Council's guidelines are only recommendatory in nature and not binding on the Government.

## Yield from fishing harbour projects

3157. SHRI VITHALRAO MADH-AVRAO JADHAV: Will the Minister of AGRICULTURE be pleased to state what are the fishing harbour projects in India and what is the yield of fishes per annum from them?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY ofAGRICULTURE (SHRI SHYAM LAL YADAV): (a) Fishing harbours are developed in India through two schemes viz. Central and Centrally Sponsored Schemes. Under the former 5 fishing harbours have been sanctioned for development of major latter 26 fishing under the harbours have been sanctioned covring 9 maritime States and 3 Union Territories. The estimated landings it the 21 commissioned harbours is bout 2,50,000 tonnes per annum.

## Import of oilseeds

3158. SHRI CHATURANAN MISHRA: SHRI N. E. BALARAM:

Will the Minister of FOOD AND IVIL SUPPLIES be pleased to refer the reply to Unstarred Question 1406 given in the Rajya Sabha on 5th August, 1988 and state whether it is a fact that the capacity utilisation of oil crushing industry is only thirty percent because of the edible oil import policy of Government?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): No, Sir. The capacity utilisation of oil crushing industry, is around 45 per cent. The accent of the import policy is to encourage indigenous production of oilseeds in the country.

## Supply of drinking water in Sudama Puri, Ganwari Extension Colony

3159. DR. ABRAR AHMED KHAN: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether Government are aware that there is no drinking water supply arrangement made by M.C.D. in Sudama Puri area, Ganwari Extension Colony across Yamuna in Delhi as well as for removal of garbage in the said area so far despite Government's pronouncements made in this regard;
- (b) whether Municipal Corporation of Delhi is taking the help of D.D.A. in this regard; and
- (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH):
(a) to (c) The information is being collected and will be laid on the Table of the Sabha in due course.

## Telecast of news from Delhi

3160. KUMARI SUSHILA TIRIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he is reported to have stated in Calcutta on 1st July, 1988